

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 289 OF 2018 &
IA NO. 1428 OF 2018**

Dated: 9th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

TANGEDCO

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy
Mr. S.Vallinayagam
Ms. S. Amali

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Vishrov Mukherjee
Mr. Yashaswi Kant for R-2

ORDER

**IA NO. 1428 OF 2018
(Application for stay)**

Heard Mr. G. Umapathy, learned counsel for the Appellant, and Mr. Sanjay Sen, learned senior counsel for Respondent No. 2.

Order is reserved.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/kt